NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For hearing	Under Rule 6 of	Dimension Data India Pvt Ltd Vs NxtGen Datacenter and Cloud
	<u> </u>		IB	Technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
6	T.L.JEELAN BASHA	oferational Creditor	T.C. Leelen Bogha	
	8147639107			

Counsel for operational creditor is present. Counsel for corporate debtor is also

I.A. 18/18 is taken up today. Counsel for operational creditor has filed objections.

List it for hearing on 09.03.2018. Meanwhile, objections to the main petition.

MEMBER (T)

MEMBER (J)